

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**APPEAL No. 77 of 2011**

**Dated: 9<sup>th</sup> August, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Reliance Infrastructure Limited** ... Appellant(s)

**Versus**

**M.E.R.C. & Ors.** ....Respondent(s)

**Counsel for the Appellant(s): Mr. Hasan Murtaza**  
**Counsel for the Respondent(s): Mr. Buddy Ranganadhan for R.1**

**ORDER**

The learned counsel appearing for the Commission seeks some time to file the reply. Accordingly, he is permitted to do so on or before 23.08.2011 after serving copy on the other side.

Post the matter on **26.08.2011** for hearing.

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**TS/KS**